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Title: Need to protect the interests of the OBC employees of Cauvery Asset in Karaikal, Pondicherry.

SHRI S.K. KHARVENTHAN (PALANI): In Karaikal, Puducherry, Cauvery Asset was started during the year 1984 by the Union of India. It is functioning as a primary institution for the exploration of oil and natural gas. Nearly 500 employees belonging to Other Backward Classes are working in that Organization. For the welfare of the OBC employees and to monitor the implementation of 27% reservation, an Association was formed in the year 1994.

As per the directions of ONGC Management vide Order No. HQ/CA/8/(2)/95 dated 31.3.1995, subscription from the pay roll was deducted from the OBC employees of the above said Association from 1995 to 2004 (A/c Code No. 193129) and remitted to the Association.

After implementation of "Shramik" in the Southern Region, the deduction of subscription from the pay roll was stopped without prior intimation. Consequently, the Association is making repeated representations to the respected CMD, Director(HR) to activate the INFO-Type 0057 and Wages Type 9212 for deduction of subscription from the pay roll and also requesting issue of Orders providing 'periodical meetings' for this Association with the ONGC Management at various levels and granting facilities, viz., providing room for the functioning of the Association, etc.

The above Association requested the ONGC Chairman and Managing Director for issuing Orders providing periodical meetings and other benefits. But the representation is still pending. During the pendency, an Association of All India ONGC OBC and MBC Employees Welfare Association was formed by some labour leaders and for that all of the sudden approval was granted on 28th August 2007 and also directed to collect the subscription from the pay roll retrospectively from April 2005.

Hence, I urge upon the Government of India to cancel the Order issued on 28th August 2007 and pass favourable Orders to the ONGC OBC Employees Welfare Association and protect the interests of the OBC employees.